

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2022 AT 10.30  
AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.74/9/AMR/2020		9 of IBC	Surajmal Ramprasad Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

This Tribunal passed orders admitting the CP (IB) No.73/9/AMR/2020 on today. Hence, this CP (IB) No.74/9/AMR/2020 is closed with liberty to the Operational Creditor to submit his claim before the Interim Resolution Professional who is appointed in CP (IB) No.73/9/AMR/2020.



**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**